

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

123  
Appeal No.367/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	Asim Kumar Dutta -Vs- ROC W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ARIF AZI, Adv

P.T.

A-A1  
Adv.

12/12/17

ORDER

Ld. Counsel for the petitioner is present.

List it on 13/02/2018.

sd  
(Jinan K.R.)  
Member (J)

sd  
(V.P.Singh)  
Member (J)